

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST  
DISTRICT KARKARDOOMA COURTS, DELHI

ORDER

It is hereby ordered that the cases mentioned in Annexure "A" (attached) be transferred for the disposal in accordance with law to the court mentioned below:-

Sl.No.	Name of Transferor Court	Cases as per list attached)	Name of Transferee Court
1	Court of Ms. Shubhi Gupta. Civil Judge, East Distt. Karkardooma Court Delhi	Sl. No. 01 to 06  Sl. No. 07 to 08	Court of Sh. Mayank Mittal ACJ-cum-CCJ-cum-ARC East Distt. KKD  Court of Sh. Anurag Dass SCJ-cum-RC East Distt. KKD

Transferor Court will send the files immediately to the transferee court with the instructions to the parties to appear before the transferee court on the date fixed and ensure that the list of transferred case is displayed outside the court room so that no inconvenience is caused to the lawyers and litigants.

*Jain*  
28/8/23  
(SHAIL JAIN)  
Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi

8205-12  
No \_\_\_\_\_/Judl./East/KKD/Delhi

Date 29/08/2023

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
3. The Officer-In-Charge, Judicial Branch, East District Court, Karkardooma Courts, Delhi
4. The Officers Concerned.
5. The Administrative Officer (Judl.), Filing Section/Facilitation Centre, Karkardooma Courts, Delhi
6. The website Committee, Hindi & English, Tis Hazari Court, Karkardooma Courts, Delhi to notify the above said order on website immediately.
7. The Secretary, Bar Association, Karkardooma Courts, Delhi.
8. The Concerned File.

*Jain*  
Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi

ANNEXURE A

Sl.No	Ex No.	Case Name	Date of hearing
1	17/18	Praveen Grover Etc Vs. Sohan Singh	22.09.2023
2	135/19	Kamal Aggarwal Vs. Ashok Kumar	13.10.2023.
3	136/20	Manju Tyagi Vs. Narender Kumar	13.10.2023
4	289/17	Rakesh Kumar Etc Vs. M/s Kapoor Chand and Sons	01.11.2023
5	45600/1 6	Smt. Krishna Chaudhary Vs. Sharad Sharma	04.09.2023
6	282/21	Rehman Aftab Alam Vs. Mohd Jameel Ahmad	21.09.2023
7	250/18	Pramod Kumar Jain Vs. Alam Sher	13.09.2023
8	134/17	Ram Prakash deceased through Avtar Singh Legal heir Vs. Gyan Chand Etc	04.09.2023